

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Second Report

[Translation]

SHRI RAMESHWAR PRASAD (Arrah):
Mr. Deputy Speaker, Sir, I beg to move:-

"That this House do agree with the Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on 18th April, 1990."

[English]

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th April, 1990".

The motion was adopted

15.31 hrs.

RESOLUTION RE: POLL REFORMS—
CONTD.

[English]

MR. DEPUTY SPEAKER: The House shall now take up further discussion on the Resolution moved by Shri L.K. Advani on the 23rd March 1990 Shri A.N. Singh Deo to continue his speech..

CH. JAGDEEP DHANKHAR: (Jhunjhunu) Sir, I crave your indulgence for enhancing the time for this discussion.

MR. DEPUTY SPEAKER: We will see when we come to it. No problem. You will

have sufficient time.

SHRI A.N. SINGH DEO (Aska): Mr Deputy Speaker Sir, if money and muscle power has gained importance, then we have to put the blame squarely on the party which had been in power for the last forty years.

In India there is a saying, *Rajan Gatah Dharmah* that is, whatever the king does, everyone follows. So, after independence when the Congress came to power and they were able to retain the power through money, the proper democratic set up in this country did not grow. It is unfortunate that with this money and muscle power, which came afterwards, combined together they had been in power for the last forty years. It is also unfortunate that some of them now, after going out of power, are saying that it is the Opposition which is adopting these dubious methods.

When this debate was going on earlier, many of our friends on the other side brought in the matter of Meham. They said that it is the Janata Dal which has created mayhem in Meham. Unfortunately they forgot what happened in Amethi during the general elections. It is unfortunate that in the constituency from where the country's Prime Minister was contesting the Election Commission had to order repolling in 90 booths, and an Assembly candidate was shot and seriously wounded. It cannot be more shameful that such a thing should happen where the then Prime Minister of India was contesting. But unfortunately nothing happened to that.

We should be proud of our Prime Minister and our Party because as soon as the complaint was heard about Meham the Party requested the Election Commission to countermand the elections in Meham. As you know, there the elections are going to be held again.

So, it is meaningless to blame the present Government or the then opposition for the state of affairs in our country. But the basic thing is that since the majority party for so many years has completely polluted the